NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/159/ (IB)/2017

NAME OF THE PETITIONER(S)

: ARTI N. WADHWA

NAME OF THE RESPONDENT(S)

: RAREFIELD ENG PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

S. C. VISHWADNTH

ATOVOCATE

MPCARMZHI UDAYALUMBR &C Closhof Com for Peterbara

2) S. Poem Raj Kumar

Advocat for Res Pondent

ORDER

Counsel for both the parties are present. Counsel for the Corporate Debtor submitted that they are ready to pay the principal amount and in order to show the bona-fide, he will bring the D.D. on the next date of hearing. However, the parties are to negotiate interest part and report the outcome by the next date of hearing. Put up on 20.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk